

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †5270
ANSWERED ON 24/03/2026

COMMON SERVICE CENTRES

†5270. SHRI GIRIDHARI YADAV:
SHRI DINESH CHANDRA YADAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has released the entire Central amount of the share for the period 2022-26 in proportion to the amount spent by Bihar under the Rashtriya Gram Swaraj Abhiyan (RGSA), if so, the details thereof; and
(b) the number of Panchayats in Bihar where Common Service Centres (CSCs) and computer systems have been set up so far; and
(c) the details and the number of Panchayats where computers have not been provided yet?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Yes, Sir. Revamped RGSA is demand-driven in nature. The Ministry has released the Central share for the period of 2022-23 to 2025-26 to the State of Bihar as per the norms of RGSA based on the Annual Action Plan (AAP) approved, the pace of expenditure & utilisation certificate & Audit report submitted. The year-wise details of funds released and utilised by the State of Bihar are as follows:

(Rs. in crore)							
2022-23		2023-24		2024-25		2025-26	
Funds Released	Fund utilized#	Funds Released	Fund utilized#	Funds Released	Fund utilized#	Funds Released	Fund utilized# (as on 28.02.2026)
33.37	70.07	25.00	51.81	0.00	75.08	35.00	35.69

Fund utilization includes the Central Share, the State Share, and the unspent balance of the previous year. Funds released represent the Central Share only. For FY 2025–26, the releases comprise funds through both SNA till 30th June 2025 and SNA-SPARSH since 1st July 2025.

(b) and (c) Panchayat, being “Local Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. However, under the scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry provides support to States/UTs for the establishment of an institutional mechanism for the Capacity Building &

Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on a limited scale.

As reported by the State, Right to Public Service (RTPS) centers in all 8053 Gram Panchayats are functional which are equivalent to CSCs for providing doorstep delivery to citizens at GP level. Further, during FY 2024-25, 2000 computers, along with printers and scanners, have been provided to GPs under the Revamped RGSA. Further, as per the information provided by the State, 3882 GPs out of 8053, are yet to be supported with computer and accessories. However, during the current financial year 2025-26, 2171 additional computers were approved for the State of Bihar under the scheme.
